

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 197/GT/2013

Subject: Approval of of tariff for Circulating Fluidized Bed Combustion (CFBC) Technology based Barsingsar Thermal Power Plant (2 x 125 MW) of Neyveli Lignite Corporation Ltd, for the period from the date of commercial operation of Unit-I and II to 31.3.2014.

Date of Hearing: 29.5.2014

Coram: Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K.Singhal, Member

Petitioner: NLC Ltd.

Respondents: JoVVNL, JVVNL and AVVNL

Parties present: Shri M.G.Ramachandran, Advocate, NTPC
Ms. Anushree Bardhan, Advocate, NTPC
Shri K.Nambirajan, NLC
Shri N.Murthy, NLC

RECORD OF PROCEEDINGS

This petition has been filed by the petitioner, Neyveli Lignite Corporation Limited (NLC) for fixation of tariff for Circulating Fluidized Bed Combustion (CFBC) Technology based Barsingsar Thermal Power Plant (2 x 125 MW) ('the generating station') for the period from the date of commercial operation of Unit-I and II to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. During the hearing, the learned counsel for the petitioner made elaborate submissions in the matter and prayed that tariff of the generating station may be determined accordingly.

3. None appeared on behalf of the respondents. The Commission while reserving its order in the petition directed the petitioner to file information on the following, on or before 16.6.2014, with copy to the respondents:

(a) Audited station balance sheet as on COD of each unit and as on 31st March of each year thereafter.

(b) Detailed calculation of IDC and Financial charges, as per Form 14, considered in the capital cost with date and amount of drawl and repayment and applied rates considered in the calculation of IDC with relevant supporting bank documents.



(c) Statement of un-discharged liabilities as on COD of each Unit and 31st March of each year thereafter.

(d) Form-14 A.

(e) Date wise disbursement of equity.

(f) Editable soft copy of all the calculations

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

